

- (c) what is the time-frame for the CBI to submit its report?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) In relation to certain export transactions of non-basmati rice to Comoros, Sierra Leone, Ghana and Madagascar through 3 PSUs viz. STC, MMTC and PEC the CBI has requested the Department of Commerce for approval to conduct investigations under Section 6(A) of the Delhi Special Police Establishment Act (1946). The matter regarding according approval to CBI is under consultation with CVC. The total value of these transactions is to the tune of approximately Rs. 263 cr.

- (b) and (c) Question does not arise in view of the above.

Enquiry into operations of Walmart

1101. SHRI SUKHENDU SEKHAR ROY : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that UN Global Union, a global federation of Unions based in Switzerland has written to Indian Government demanding an enquiry into retail giant Walmart's operating practices in India and has also sought to underline the potential damage Walmart's entry into Indian retail market could do;

- (b) if so, the details thereof;
- (c) whether Government has sent any reply to Global Union; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) and (b) The UNI Global Union, Switzerland, presented a paper on 'Wal-Mart's Global Track Record and the Implication for FDI in Multi-Brand Retail'. The paper dwells on the business practices of Walmart in some countries and concludes, *inter-alia*, that without adequate safeguards put in place, FDI in multi-brand retail will lead to widespread displacement and poor treatment of Indian workers in retail, logistics, agriculture and manufacturing.

- (c) No, Sir.
- (d) Does not arise.